

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:845  
ANSWERED ON:22.11.2002  
WELFARE SCHEMES IN RAJASTHAN  
VSM (RETD.) COL. CHOUDHARY

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the details of welfare schemes for SC/ST/Minorities/disabled/widows in operation in Rajasthan, especially in Barmer and Jaisalmer districts of Western Rajasthan;
- (b) the funds allocated/spent on each of these schemes during each of the last three years, scheme-wise
- (c) whether attention of the Government have been drawn to the backward and most backward classes under these welfare schemes;
- (d) if so, the details thereof; and
- (e) the number of families and people benefited under these schemes during each of the last three years in Rajasthan?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI S. B. MOOKHERJEE)

- (a) The Ministry of Social Justice & Empowerment operates welfare schemes for Scheduled Castes/Minorities/Disabled and the Ministry of Tribal Affairs for Scheduled Tribes throughout the country and not for a particular State and not in particular districts.
- (b) No State-wise allocation is made under welfare schemes. During the last three years funds released under these schemes in Rajasthan are detailed in the statement at Annexure-I. State Governments and Voluntary Organizations are released grant only after utilization certificates have been received for the previous releases.
- (c) & (d): Yes, Sir. During Ninth Five Year Plan, the Ministry has launched schemes for educational and economic development of Other Backward Classes.
- (e) The number of persons/families benefited under these welfare schemes during the relevant period in the State is given in the statement at Annexure II.

Reply to part (b) of the Lok Sabha Unstarred Question No.845 for 22.11.2002

Release of funds to various schemes in the State of Rajasthan

(Rs. in lakh)

S.No	Name of the Scheme	Releases		
		1999-2000	2000-01	2001-02
Scheduled Caste Development				
1	Special Central Assistance to Special Component Plan for SCs	2792.68	3738.96	3005.41
2	Post Matric Scholarship to the students belonging to Scheduled Castes	308.28	411.36	470.13
3	Pre Matric Scholarships to the children of those engaged in unclean occupation	0.00	107.51	59.69
4	Book Banks for Scheduled Caste students	0.00	0.00	9.40
5	Coaching & Allied Scheme for Scheduled Castes & Scheduled Tribes	0.00	43.10	0.00
6	National Scheme for Liberation & Rehabilitation of scavengers	1661.79	0.00	0.00
7	Scheduled Caste Development Corporations	0.00	0.00	118.74
8	Protection of Civil Rights Act,1995 and Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989	50.00	150.00	317.38
9	Upgradation of Merit for SC/ST students	15.51	0.00	8.24
10	Assistance to VOs for Scheduled Castes	66.05	95.19	126.53
Other Backward Classes				
11	Construction of Hostel for Other Backward Class boys and girls	57.48	0.00	0.00
12	Assistance to VOs for Other Backward Classes	0.00	0.00	10.66

13 Pre-Examination Coaching for OBCs 0.00 0.00 0.38

Minorities

14 Pre Examination Coaching for Weaker Sections based on economic criteria 5.25 2.45 4.43

Welfare of the Persons with Disabilities

15 Scheme to promote voluntary action for persons with disabilities 88.13 93.99 155.81

16 Scheme of assistance to disabled persons for  
purchase/fitting of aid & appliances 348.78 360.00 382.92

17 Employment of the Handicapped 11.33 39.26 10.41

18 National Programme for Rehabilitation of persons with Disabilities 25.00 198.35 156.05

Social Defence

19 Prevention and Control of Juvenile Social Maladjustment 8.77 8.00 12.17

20 Scheme for Prohibition & Substance (Drug) Abuse Prevention 66.54 72.69 79.67

21 Scheme for welfare of Street Children 24.95 17.68 37.90

22 Integrated Programme of Old Age 1.35 0.00 3.18

23 Construction of Old Age Homes 10.00 2.50 0.00

24 Assistance to Homes for Infant and Young Children for Promoting  
in-country Adoption 4.91 13.87 10.40

Ministry of Tribal Affairs

1 Special Central Assistance to Tribal Sub Plan 2915.24 2915.24 3649.56

2 Grant Under Article 275(1) of the Constitution 800.29 1700.00 2550.00

3 Boys Hostels 319.20 0.00 0.00

4 Educational Complex 17.51 19.80 30.58

5 Research & Training (Tribal Research Institutes) 1.70 11.03 4.53

6 Grant in aid to State Tribal Development Cooperative Corporations 25.00 0.00 251.61

7 State Tribal Development Finance Corporations 0.00 4646.07 0.00

8 Post Matric Scholarship 0.00 0.00 111.00

9 Grant to NGOs 24.49 30.21 28.23

10 Book Bank 0.00 0.00 6.00

11 Upgradation of Merit 0.00 0.00 7.05

Reply to part (e) of the Lok Sabha Unstarred Question No.845 for 22.11.2002

Number of Beneficiaries under various schemes in the State of Rajasthan

S.No Name of the Scheme Beneficiaries

1999-2000 2000-01 2001-02

Scheduled Caste Development

1 Special Central Assistance to Special Component Plan for SCs 66724 62494 63071

2 Post Matric Scholarship to the students belonging to Scheduled Castes 59721 62002 65110

3 Pre Matric Scholarships to the children of those engaged in  
unclean occupations 3713 20184 21310

4 Book Banks for Scheduled Caste students Na Na 3067

5 Coaching & Allied Scheme for Scheduled Castes & Scheduled Tribes NA 3320 Na

6 National Scheme for Liberation & Rehabilitation of scavengers 172 404 800

7 Protection of Civil Rights Act,1995 and Scheduled Castes and  
Scheduled Tribes (Prevention of Atrocities) Act, 1989 NA NA NA

8 Upgradation of Merit for SC/ST students 176 Na 87

9 Assistance to VOs for Scheduled Castes 1380 1370 1140

Other Backward Classes

10 Construction of Hostel for Other Backward Class boys and girls 175 Na Na

11 Assistance to VOs for Other Backward Classes Na Na 540

12 Pre-Examination Coaching for OBCs Na Na 40

Minorities

13 Pre Examination Coaching for Weaker Sections based on economic criteria 200 150 200

Welfare of the Persons with Disabilities  
14 Scheme to promote voluntary action for persons with disabilities NA 1384 2303  
15 Scheme of assistance to disabled persons for purchase/fitting of aids and appliances 3804 4577 5675  
16 Employment of the Handicapped  
(a) Live Register 6293 6761# ##  
(b) Placement 75 88 ##  
17 National Programme for Rehabilitation of persons with Disabilities

Social Defence

18 Prevention and Control of Juvenile Social Maladjustment 337 337 337  
19 Scheme for Prohibition & Substance (Drug) Abuse Prevention 7578 5763 3933  
20 Scheme for welfare of Street Children 800 800 800  
21 Integrated Programme for Older Person 250 Na 150  
22 Construction of Old Age Homes  
23 Assistance to Homes for Infant and Young Children for Promoting in-country Adoption 63 73 58

Ministry of Tribal Affairs

1 Point 11 (b) of the Twenty Point Programme 68673 74374 85256

# = Compiled upto December, 2000 by Ministry of Labour  
## = Awaiting information from Ministry of Labour  
NA = Not Available  
Na = Not Applicable as no fund was released during the year